

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 106  
(IB)-91(PB)/2020

**IN THE MATTER OF:**

Shri Kamal Luthra	...	Applicant/Petitioner
Vs		
Mideast Intergared Steels Ltd	...	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 23.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent : Ms. Udita Singh, Mr. Siddharth Chechani, Advs.

**ORDER**

For Order See CP. No. (IB)-3066(PB)/2019.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**